

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-4546/2014

New Delhi, this the 17th day of May, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Ms. Parul Yadav,
D/o Jai Prakash Yadav,
R/o A-72, Ashok Nagar,
Gali No. 11, Shahdara,
Delhi,
Pin Code: 110093.

Age: 25 years

[Rejected candidate for the post of Assistant Teacher (Primary)]

... Applicant

(By Advocate: Sh. Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi,
Through the Chief Secretary,
5th Floor, Delhi Sachivalaya,
New Delhi.
2. Delhi Subordinate Services Selection Board,
Through its Secretary,
FC-18, Institutional Area,
Karkardooma,
Delhi-110092.
3. Directorate of Education,
Through its Director,
Govt. of NCT of Delhi,
Old Secretariat,
Delhi-110054. ... Respondents

(By Advocate: Sh. Amit Anand)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant argued that the applicant had applied for the post of Assistant Teacher (Primary) in both MCD as well as GNCTD. He has also filed a judgment of the co-ordinate

Bench of this Tribunal in OA No. 1719/2015 dated 18.02.2016 by which the OA has been allowed and respondents have been directed not to reject the candidature of the applicant for post code 70/09 for the reason of late submission of OBC certificate.

2. He has further argued that the case of the applicant for the Post Code 71/09 under GNCTD would also be covered by the aforesaid judgment.

3. Accordingly, we dispose of this OA with a direction to the respondents to examine the case of the applicant in the light of the aforesaid judgment and pass a reasoned and speaking order within 60 days from the date of receipt of a certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/